

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JAS INFRASTRUCTURE AND POWER LIMITED Date of Commencement of Liquidation: 17-07-2020; List of Stakeholders as on Date: 08-04-2023; Name of IP: Mr. Kannan Tiruvengadam; Process Number: 1; Last 5 digitof registration number: 10482

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|------------------|----------------------------|------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 8 | 58726349288.7663 | 8 | 58726349288.7663 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 190880000 | 1 | 190880000 | 0 | 0 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 4 | 2880829 | 4 | 1046599 | 0 | 1834230 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 2 | 7810290 | 2 | 7810290 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 15 | 58927920407.7663 | 15 | 58926086177.7663 | 0 | 1834230 | 0 | |